[15 May, 2006]

RAJYA SABHA

II. A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Secondary and Higher Education) Notification FNO.CA/5/2005 dated the 7th January, 2006, publishing the Council of Architecture (Minimum Standards of Architecture Education) (Amendment) Regulations, 2005, under sub-section (3) of section 44 of the Architects Act, 1972. [Placed in Library. See No. L.T. 3924/06]

Report and Accounts (2002-03) of the National Handicapped Finance and Development Corporation, Faridabad and related Papers

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): Sir, I lay on the Table:

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:
 - (a) Sixth Annual Report and Accounts of the National Handicapped Finance and Development Corporation (NHFDC), Faridabad, for the year 2002-03, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- III. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. See No. L.T. 4157/06]

REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON PETROLEUM AND NATURAL GAS

श्री सुभाष प्रसाद यादव (बिहार): महोदय, में प्रट्रोलियम और प्राकृतिक गैस मंत्रालय की अनुदान मांगों (2006-2007) " के संबंध में विभाग संबंधित पेट्रोलियम और प्राकृतिक गैस संबंधी संसदीय स्थायी समिति (2005-2006) के 9 वें प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं।

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